

IN THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik today, the 29th October, 2026.

COURT NO - III (OLD BUILDING)
THE HON'BLE MR. JUSTICE R.K.PATTANAIAK

FOR ADMISSION

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| 1) WP(C)/21060/2025
[ODHCO10526882025]
(1. Preliminary Counter filed by OP. No.3. (Copy served) 2. Further orders in I.A.No.12547 of 2025 is at Flag- A. 3. I.A.No.13808 of 2025 for modification of order is at Flag-B. 4. I.A.No.14205 of 2025 for amendment is at Flag-C. 5. The Medical Board report received from the Chief District Medical and Public Health Officer, Nayagarh vide letter No.4298 dated 17.09.2025 is at Flag-D. 6. AD. not back from OP No.2, in this regard the postal tracking report placed at Flag-T1 indicate the status as "Item Delivered" at Nayagarh H.O. 7. As per order dated 02.09.2026, Counter affidavit on behalf of State not yet received. 8. Order dated 02.09.2026 may kindly be seen.) MENTION [COVERED MATTER] | LAXMIDHAR
SATAPATHY | DR. BINODA KUMAR MISHRA
B.K.MISHRA,DR.S.BAG |
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STATE OF ODISHA

JANMEJAYA KATIKIA, Pulakesh
Mohanty, Hinshi Katikia, Mr.
Sangram Jena

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
29.10.2026

SD/ SHIBASISH GIRI
29.10.2026
DY.REGISTRAR (JUDL.)

